



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19<sup>th</sup> March, 2022

## NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 22<sup>nd</sup>, March, 2022 as item no. 6 & 7 at 10:30 AM will now be taken up on same day i.e. 22.03.2022 at 02:00 PM by the Bench comprising of **Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**.

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1468 of 2019  (PH)	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
2.	Comp. App. (AT) (Ins) No. 1473 of 2019  (PH)	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3

By order of Hon'ble Chairperson

-Sd/-

Registrar